## Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	No. of claims					
1.	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	-
2.	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	-
3.	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-		-		-	-
4.	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	57,474	1	57,474	-	-	-	Annex-1	-
5.	Operational creditors (Workmen)		-	-	-	-	-	-	-	-
6.	Operational creditors (Employees)	-	-	-	-	-	-	-	-	-
7.		-	-	-	-	-	-	-	-	-



	than financial creditors and operational								
9.	Other creditors, if any, (other	-	-	-	-	-	-	-	-
8.	Operational creditors (other than Workmen and Employees and Government Dues)								



## Annexure - 1

## Name of the corporate debtor: Maurya Manpower Services Private Limited; Date of commencement of CIRP: 11/02/2022; List of creditors as of 05/03/2022;

## List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

SI. No	Name of creditor	Identification No.	Details of claim received			Detail	s of claim admi	tted		Amount of continge nt claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verificati on	Remar ks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	The amount covered by the guarantee	Wheth er related party?	% of voting share in CoC					
1.	Vivid Colors Private Limited	1	21/02/ 2022	57,474	57,474	Loan	Nil	No	100%	•	•	•	-	-

Malo - 05.03.2022